

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 26 OF 2017

APPEAL NO. 27 OF 2017

APPEAL NO. 318 OF 2017 & IA NO. 74 OF 2017

Dated: 31st July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 26 OF 2017

In the matter of:

Punjab State Power Corporation Ltd. & Ors. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Choudhri

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Tajender K. Joshi
Mr. Krishna Kant for R-2, 4 to 6, 9 & 10

APPEAL NO. 27 OF 2017

In the matter of:

Shri K. D. Choudhary, CMD, Punjab State Power Corporation Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Choudhri

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

Mr. Praveen Kumar
Mr. Sameer Rai for R-2

APPEAL NO. 318 OF 2017 &
IA NO. 74 OF 2017

In the matter of:

Punjab State Power Corporation Ltd.	Appellant(s)
Versus		
Punjab State Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Chaudhri

Counsel for the Respondent(s) : Mr. Tajender K. Joshi
Mr. Krishna Kant for R-2 to 6

ORDER

As agreed by learned counsel for the parties, list this batch of appeals for hearing on **14.11.2018.**

(Justice N. K. Patil)
Judicial Member

ts/tpd

(I.J. Kapoor)
Technical Member